## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/182/2016

NAME OF THE PETITIONER(S)

: S. Kadirvel & 13 others

NAME OF THE RESPONDENT(S)

: M/s CIGFIL Limited & 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K. Nithyoundhan Coe
Throughoumbale.

2. Gowsii V

Tor M/S RAMANI & SHANKAR.

PETITIONERS

## **ORDER**

Ms V Gowri, representing counsel on record for petitioners present. Shri K Nithyavendhan, representing counsel for R2 & R3 present. Counsel for R1 & R4 called but absent. Counsel for R2 & R3 stated that he is also representing R1 & R4 as the counsel on record could not attend the Tribunal today due to personal inconvenience. At request of both the parties time extended for submitting arguments. Put up on 06.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) / Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)